

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 03/73(4)/Chd/2017**

Bhagwant Singh Gujral

...Petitioner.

Versus

M/s Hind Motors (I) Ltd. & Anr.


...Respondents.

Present: Mr. Ashok Sachdeva, Authorised Representative  
on behalf of petitioner.

Ms. Riya Bansal, Advocate for respondent company.

Mr. Satya Pal Singh for Registrar of Companies.

Same order as in CP No.07/73(4)/Chd/2017. Copy of the order be  
enclosed.

  
(Justice R P Nagrath)  
Member (Judicial)

  
(Deepa Krishan)  
Member(Technical)

January 31, 2017  
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